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PERFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)


Name of Officer (In Full) SHANTOSH SHARMA
Date of Birth 02-07-1968
Present post held 1ST ADD DISTT AND SESSIONS JUDGE JAGDALPUR

Name of District, Sub-Division, Taluka and Village in Which Property is Situated		Name Details of Property		If not in Own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5	
VILL- PILIKARAR THE - BUJINI DISTT- SEHORE (M.P)	TABSHOP	0.10 DISMIL DIVERTED	Land	MY OWN NAME	PURCHASE BY SALES DEED (DATED 02-1-2006) SELLER - BHAIYALAL S/O ANOKHIL LAL KIJASRA NO 72/II/I AREA - 0.10 DEC (HALF PART)
VILL- BHEROPUR BLOCK- FANDA TEH- HAZUR DISTT - BHOPAL	HOUSE	1250 SQUARE FEET		MY OWN NAME	PURCHASE BY SALE DEED (DATED -26/12/12) SELLER - JAGDESH PATEL S/O MANSI LAL PATEL VILL - BAGRODA, TEH - HAZUR, DISTT - BHOPAL PLOT NO. 50 AREA - 1250 SQUARE FEET
Movable Property (Valued Above 25000/- of Rs)					
----- NIL -----					
Jewellery (Lump Sum)					
3,50,000 Rs					

2

Shares / Debentures		No of Shares
INFRA STRUCTURE BOND	DEBENTURE	20 (CERTIFICATE DATED 29-3-2012)
	EACH DEBANTURE VALUE = 1000RS	
	Life Insurance Policy & Others	
	Name of Issuing Company	Amount
Bank Deposites / Securities & Investments		
	Name of Bank	City
1) Fixed Deposites	NIL	NIL
2) Saving Bank A/Cs	31584815190 S.B.I	JAGDALPUR
	30639662581	BUNDI
3) PPF	AS PAR OFFICIAL RECORD	
4) GPF	AS PAR OFFICIAL RECORD	
5) NSS	NIL	NIL
6) OTHERS	NIL	NIL

Note: - In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
- The expected declaration of assets is subject to Provisions of C.G Civil Services (Conduct) Rules 1965


14-1-13

Signature & Date

(एस० शर्मा)

प्रथम अमर जिला न्यायाधीश
बरतार स्थान-जगदलपुर